

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM KEWAL YADAV V/S ARUN GUPTA (LIQUIDATOR OF LML LTD)

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : P.S.YADAV,AJAY KUMAR

COUNSEL FOR RESPONDENT : MONICA NANDA-FOR-LIQUIDATOR

The matter was taken through Video Conferencing.

Heard Ms. Monica Nanda, Ld. PCS for the Liquidator.

None present on behalf of the Applicant, however, the name of Sh. P.S. Yadav and Sh. Ajay Kumar is shown in the cause list as the Counsel for the Petitioner.

Perusal of the earlier order of this Court dated 17.02.2021 and 22.03.2021 shows that on both date, none was present on behalf of the Applicant and today also none is online.

In view of the above, the present Application is dismissed for non-prosecution.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr. Singh
(PS)